

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) to (d). No application for grant of an industrial licence to set up a cement factory at Palayam in Trichirapalli District has been received. However, Tamil Nadu Cement Corporation Ltd., a State Government Undertaking are reported to be considering setting up of a 4 lakhs tonnes per annum capacity cement plant at Palayam, Madurai District. The details are yet to be finalised.

Major Items in which the Industrial Production have fallen

3254. SHRI RAVINDRA VERMA:
SHRI TRIDIB CHAUDHURI:

Will the Minister of INDUSTRY be pleased to state:

(a) whether there has been fall in the industrial production (base—1970-71);

(b) if so, the details of the major items and the fall since January, 1980 month-wise; and

(c) steps taken by Government in this connection to meet the situation?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) and (b). According to the latest information on the general index of industrial production (Provisional) released by the C.S.O., industrial production has shown positive rates of growth in recent months.

(c) Steps have already been taken by the Government to ease infra-structural bottlenecks and to provide a positive policy thrust for stepping up industrial production.

Representation for enquiry against Thapars

3255. SHRI SAMAR MUKHERJEE:
Will the Minister of INDUSTRY be pleased to state:

(a) whether representations have been received for instituting an en-

quiry by CBI or Committee of M.Ps. into the charges against Thapars that they have ruined the Hindustan Pilkington Glass Works Ltd., Asansol for their vested interests; and

(b) if so, the steps taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) Yes, Sir.

(b) Department of Company Affairs has ordered an inspection of the books of accounts of the Company under Section 209-A of the Companies Act, 1955.

सीमेंट के कारखानों में तालाबंदी

3256. श्री अशोक गहलौत: क्या उद्योग मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या इन दिनों देश के विभिन्न भागों मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या इन दिनों देश के विभिन्न भागों में अनेक सीमेंट कारखानों में तालाबंदी है;

(ख) यदि हां, तो ऐसे सीमेंट कारखानों की संख्या कितनी है और वे देश में किस-किस स्थान पर स्थित हैं;

(ग) इन कारखानों की तालाबंदी के कारण देश को उत्पादन की कितनी हानि हो रही है और प्रत्येक कारखाने की उत्पादन क्षमता कितनी है;

(घ) क्या सरकार इन कारखानों से तालाबंदी हटाने के लिये कार्यवाही कर रही है;

(ङ) क्या संकटग्रस्त सीमेंट कारखानों को चलाने के लिए उन्हें अपने नियंत्रण में लेने की कोई योजना सरकार के विचाराधीन है;

(च) यदि हां, तो इन कारखानों में उत्पादन कब तक आरंभ हो जायेगा; और

(छ) यदि नहीं, तो इसके क्या कारण हैं?

उद्योग मंत्रालय में राज्यमंत्री (श्री चरनधीत चानना): (क) और (ख). इस समय हरियाणा में केवल एक सीमेंट संयंत्र बंद पड़ा है।

(ग) इस बंद पड़े सीमेंट कारखाने की वार्षिक माइसेन्स क्षमता 2.39 लाख मी. टन प्रति वर्ष है। कारखाना बंदी के कारण यह कारखाना सीमेंट के उत्पादन की स्थिति में नहीं रहा है।

(घ) और (छ). सीमेंट के इस कारखाने के पुनरारम्भ की स्थिति में इसकी आर्थिक जीव्यता का जांच हेतु एक समिति गठित की गई थी। इस समिति की रिपोर्ट प्राप्त हो चुकी है। आगे कार्रवाही करने के प्रश्न की रिपोर्ट को ध्यान में रखते हुए जांच की जा रही है।

Adverse effect of Consumer Price Index on Employees

3257. SHRI SATYANARAYAN
JATIYA:

(SHRI ATAL BEHARI
VAJPAYEE:

Will the Minister of LABOUR be pleased to state:

(a) whether his attention has been drawn to a report in the Hindustan Times dated October 9, 1980 that over six million salaried employees will be adversely effected if the present consumer price index series with 1960 as base is linked to the 1980 series without the seven points correction as suggested by the Union Ministries of Labour and Finance;

(b) whether it is a fact that if the suggestions of the Ministries of Labour and Finance were accepted by Government as from September 1, 1980, employees who have their D.A. linked to the Consumer Price Index would have been benefited by about Rs. 300 crores;

(c) the facts of the matter, reaction of each recognised Trade Union in this regard and relief measures being considered; and

(d) whether Government propose to constitute another Committee for the aforesaid purpose?

THE MINISTER OF PLANNING
AND LABOUR (SHRI NARAYAN
DATT TIWARI): (a) Yes, Sir.

(b) No such estimate was made in this regard.

(c) and (d). All India Trade Union Congress and Centre of Indian Trade Unions have suggested that 1960 series of the Index should be corrected before it is linked to the new series with 1980-81 as base.

It has been felt that the 1950 series is now 20 years old and the consumption pattern of the working class has changed considerably since then. It has, therefore, been decided that a fresh family living survey should be conducted during 1980-81. A Committee has been constituted to go into the preparation of the new series.

Progress of various schemes approved by Planning Commission

3258. SHRI DEVINDER SINGH
GARCHA: Will the Minister of
PLANNING be pleased to state:

(a) whether a proper monitory system for the progress of various schemes approved or noted by the Planning Commission exists;

(b) is there any catalogue of various schemes either with the Commission or with the Ministries outlining the objectives scope of work, different tasks involved, identifying the responsibility to implement the task and schedules of implementation; and

(c) if so, whether a copy of the catalogue will be laid on the Table of the House?

THE MINISTER OF PLANNING
AND LABOUR (SHRI NARAYAN
DATT TIWARI): (a) Yes, Sir.
Monitoring systems for the progress of various schemes approved by the Planning Commission exist for certain sectors and categories of projects/Schemes. In respect of major central sector project in the areas of Industry, Power, Petroleum, Heavy Engineering, Coal, Steel and Mines, Irrigation etc. monitoring systems have been established and are in